

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH**

CP No. 136 (ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: Peacock Group Inc. & Anr Vs. M/s Direct
Resource India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Ms. Samridhi Gogia, Advocate		
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	For the Respondent (s) :	Mr. C.S. Yadav, Advocate Mr. Anuroop Panda, Advocate Mr. Chandra Shekhar Yadav, Advocate Captain P. Chopra, Respondent No.2		
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ORDER

As the case has been transferred from Court No.1. Court Notice be
issued to the Respondent through Counsel.

To come up on 9th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)